HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

CRR No. 53/2015

State of J&KPetitioner (s)

Through: - Mr. Aseem Sawhney, AAG

(on video call from residence in Jammu)

V/s

Sher BazRespondent(s)

Through:- None.

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 10.06.2020

Adjourned on the request of petitioner's counsel.

List on 15.06.2020.

(RAJNESH OSWAL) JUDGE

Jammu 10.06.2020 (Rakesh)